



Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

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(DES - VII SECTION)

MINUTES OF THE NORMS COMMITTEE- VII

MEETING No. NC/7/MEET/Apr/202425/1

DATED: 25/04/2024

Please Note

- I. For information of exporters, Norms Committee - VII handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 39, 40 .Communications in respect of cases/pertaining to NC- VII may be sent to email address: nc7.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/7/MEET/Apr/202425/1 dated 25/04/2024 of Norms Committee - VII for the year 2024-25 was held on 25/04/2024 under the Chairmanship of Subhash Agarwal, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	HARILAL KM, Joint DGFT	DGFT(HQ)
2	Nimesh Singh, Young Professional	DGFT(HQ)
3	NAND Lal, Technical Consultant	DPIIT
4	SHAISH KUMAR, Technical Consultant	DGFT
5	DINESHNARAIN MATHUR, Technical	DGFT

	Consultant	
6	Omprakash sharma, Technical Consultant	C&PC
7	Nand Lal, Technical Consultant	DGFT

Case Details and Decision(s):

Case No.	1 / NC/7/MEET/Apr/202425/1				
Case Status	Case Approved				
Party Name	TIME TECHNOPLAST LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024				
HQ File Number	HQRNORM APPLY 00004259AM24				
RA File Number	NA				
Licence No and Date	NA				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39239090	EMPTY 24.0 LTR COMPOSITE CYLINDERS, OTHER ARTICLES OF PLASTICS NET CONTENT ACCELERATOR 2520 KGS,EPOXY RESIN 12600 KGS, EPOXY HARDNER 11520 KGS, GLASS FIBER 84600 KGS, HDPE GRANULES 41760 KGS,LLDPE GRANULES 69120 KGS, METAL INSERT 36000 NOS, SAFETY VALVE 36000 NOS	36000.0 Numbers	29222990	ACCELERATOR	2620.8 Kg
			39073010	EPOXY RESIN	13104.0 Kg
			29172000	EPOXY HARDNER	11980.8 Kg
			70191200	GLASS FIBER	87984.0 Kg
			39012000	HDPE GRANULES	43848.0 Kg
			39014010	LLDPE GRANULES	72576.0 Kg
			73110090	METAL INSERT	36000.0 Numbers
			84814000	SAFETY VALVE	36000.0 Numbers
39239090	EMPTY 29.0 LTR COMPOSITE CYLINDERS, OTHER ARTICLES OF PLASTICS NET CONTENT	18000.0 Numbers	29222990	ACCELERATOR	131.04 Kg
			39073010	EPOXY RESIN	7300.8 Kg
			29172000	EPOXY HARDNER	7113.6 Kg

	ACCELERATOR 126 KGS, EPOXY RESIN 7020 KGS, EPOXY HARDNER 6840 KGS, GLASS FIBER 47160 KGS, HDPE GRANULES 24390 KGS, LLDPE GRANULES 36900 KGS, METAL INSERT 18000 NOS, SAFETY VALVE 18000 NOS		70191200	GLASS FIBER	49046.4 Kg
			39012000	HDPE GRANULES	25609.5 Kg
			39014010	LLDPE GRANULES	38745.0 Kg
			73110090	METAL INSERT	18000.0 Numbers
			84814000	SAFETY VALVE	18000.0 Numbers
39239090	EMPTY 47.0 LTR COMPOSITE CYLINDERS, OTHER ARTICLES OF PLASTICS NET CONTENT ACCELERATOR 104 KGS, EPOXY RESIN 4720 KGS, EPOXY HARDNER 4480 KGS, GLASS FIBER 35600KGS, HDPE GRANULES 13760 KGS, LLDPE GRANULES 26400 KGS, METAL INSERT 8000 NOS, SAFETY VALVE 8000 NOS	8000.0 Numbers	29222990	ACCELERATOR	108.16 Kg
			39073010	EPOXY RESIN	4908.8 Kg
			29172000	EPOXY HARDNER	4659.2 Kg
			70191200	GLASS FIBER	37024.0 Kg
			39012000	HDPE GRANULES	14448.0 Kg
			39014010	LLDPE GRANULES	27720.0 Kg
			73110090	METAL INSERT	8000.0 Numbers
			84814000	SAFETY VALVE	8000.0 Numbers

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	2 / NC/7/MEET/Apr/202425/1
Case Status	Case Approved
Party Name	BLS POLYMERS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM APPLY 00005175AM24
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39011090	XLPE COMPOUND(XLPE COMPOUND)`	95000.0 Kg	39011010	LLDPE GRANULES	95560.0 Kg
			29319090	VINYL TRIMETHOXY SILANE	1034.0 Kg
			29096000	DICUMYL PEROXIDE	95.0 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	3 / NC/7/MEET/Apr/202425/1
Case Status	Case Rejected
Party Name	AMERICAN PRECOAT SPECIALITY PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM APPLY 00005300AM24
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 22.11.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	4 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred
Party Name	J.K. FENNER (INDIA) LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM APPLY 00006401AM24

RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Ar/2024-25/1 dated 25.04.2024 1. Reason for applying the norms under Para 4.06 of Import policy. 2. In export description import content of EPDM has not been mentioned. 3. Complete justification for the high wastage of raw materials and in the Annexure only EPDM has been shown as Import item and all other items have been shown as indigenous item which is to be confirmed. 4. Specification/Technical Characteristics of import and also export items. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	5 / NC/7/MEET/Apr/202425/1				
Case Status	Case Approved				
Party Name	NIRMAL POLY PLAST PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024				
HQ File Number	HQRNORM APPLY 00007606AM24				
RA File Number	NA				
Licence No and Date	NA				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39241090	ARTICLES MADE OF POLYETHYLENE TEREPHTHALATE RESIN (PET) ,POLYPROPYLENE GRANULES COPOLYMER,HDPE NAMELY TABLEWARE(ARTICLES MADE OF POLYETHYLENE TEREPHTHALATE RESIN	200000.0 Kg	39076190	Polyethylene Terephthalate Resin	210000.0 Kg

	(PET) ,POLYPROPYLENE GRANULES COPOLYMER,HDPE NAMELY TABLEWARE,KITCHENWARE OTHER HOUSEHOLD ARTICLES OF PLASTIC)				
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	6 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred
Party Name	GARWARE HI-TECH FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM APPLY 00008412AM24
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	
The committee considered the case as per agenda and decided to defer the case for further examination.	

Case No.	7 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred
Party Name	BUILDMET FIBRES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM APPLY 00009077AM24
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Ar/2024-25/1 dated 25.04.2024	
1. Manufacturing process in detail indicating use of PP Granules and its size. 2. Photograph of export product.	

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	8 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred
Party Name	GLOBUS INTERNATIONAL COATERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM APPLY 00009080AM24
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Ar/2024-25/1 dated 25.04.2024 1. To give the quantity of export item in Square meter and to take help of SION A:2866 (for Paper) and to indicate adhesive Coating thickness in GSM. 2. Complete calculation of requirement of both imported and indigenous items, indicating net content and wastage separately for the manufacture of export item. 3. Also submit Appendix 4 E of the application indicating requirement per Sq. Mt of export item. 4. Function /application of each import item in the export item and end use of the export item. 5. Production of export item vis a vis consumption of each raw materials separately for the last three years duly certified by CA. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	9 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred
Party Name	GLOBUS INTERNATIONAL COATERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM APPLY 00009081AM24
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Ar/2024-25/1 dated 25.04.2024

1. To give the quantity of export item in Square meter and to take help of SION A:2866 (for Paper) and to indicate adhesive Coating thickness in GSM.
2. Complete calculation of requirement of both imported and indigenous items, indicating net content and wastage separately for the manufacture of export item.
3. Also submit Appendix 4 E of the application indicating requirement per Sq. Mt of export item.
4. Function /application of each import item in the export item and end use of the export item.
5. Production of export item vis a vis consumption of each raw materials separately for the last three years duly certified by CA.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	10 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred
Party Name	RESPONSIVE INDUSTRIES LTD
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM APPLY 00021000AM22
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Ar/2024-25/1 dated 25.04.2024

1. Net weight of export product.
2. Exact name of solvent used.
3. Whether release paper is consumable material of raw material and if it is consumable then how many times it is used.
4. Specification of material of item no. 8 and 9.
5. Material balance for justification of 5% wastage for raw material content in export.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	11 / NC/7/MEET/Apr/202425/1				
Case Status	Case Approved				
Party Name	CHIRIPAL POLY FILMS LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024				
HQ File Number	HQRNORM APPLY 00297692AM22				
RA File Number	NA				
Licence No and Date	NA				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39206290	BOPET FILM COATED (Containing PVDC min 22%)	1 Kg	29173600	Purified Terephthalic Acid (PTA)	0.565 Kg
			29053100	Mono Ethylene Glycol (MEG)	0.2233 Kg
			39045090	Polyvinylidene chloride (PVDC)	0.231 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	12 / NC/7/MEET/Apr/202425/1				
Case Status	Case Approved				
Party Name	CHIRIPAL POLY FILMS LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024				
HQ File Number	HQRNORM APPLY 00297708AM22				
RA File Number	NA				
Licence No and Date	NA				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export	Export Item	Quantity	ITC HS Code of	Import item	Quantity

item			import item		
39206290	BOPET FILM COATED (Containing PVDC min 22%)	1 Kg	29173600	Purified Terephthalic Acid (PTA)	0.565 Kg
			29053100	Mono Ethylene Glycol (MEG)	0.2233 Kg
			39045090	Polyvinylidene chloride (PVDC)	0.231 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	13 / NC/7/MEET/Apr/202425/1
Case Status	Case Rejected
Party Name	HINDUSTAN ADHESIVES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM APPLY 00315847AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 03.01.2024 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	14 / NC/7/MEET/Apr/202425/1
Case Status	Case Approved
Party Name	HINDUSTAN ADHESIVES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM APPLY 00315898AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39199090	BOPP SELF ADHESIVE TAPES (Net weight of BOPP in export is not less than 52% and Butyl Acrylate 47%, METHACRYLIC ACID 1%)	1 Kg	39202090	BOPP FILM	0.565 Kg
			29161210	BUTYL ACRYLATE	0.520 Kg
			29161310	METHACRYLIC ACID	0.015 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	15 / NC/7/MEET/Apr/202425/1
Case Status	Case Rejected
Party Name	SUNDARAM INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM REVIW00290323AM22
RA File Number	042404000271 AM11
Licence No and Date	0410120257/31/12/2010
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has surrendered the license and informed NC via email dated 28.06.2022. Hence, the committee decides to reject the case.	

Case No.	16 / NC/7/MEET/Apr/202425/1
Case Status	Case Approved
Party Name	G B RUBBER PRODUCTS
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM REVIW00008991AM24

RA File Number	318304000240 AM12
Licence No and Date	3110054372/22/05/2012
Norms Committee Decision: The committee considered the case as per agenda and decided to ratify the norms On One Time Basis as under:- Export item: Other articles of vulcanized rubber other than hard rubber (Rubber Seals) Quantity: 7197440.00 Nos. (15082.33 kg) Import Items Description: As per application S. no; 1 to 28 Total Quantity: 29263.34 Kg RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE	

Case No.	17 / NC/7/MEET/Apr/202425/1
Case Status	Case Approved
Party Name	G B RUBBER PRODUCTS
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM REVIW00007847AM24
RA File Number	318304000098 AM14
Licence No and Date	3110060734/15/10/2013
Norms Committee Decision: The committee considered the case as per agenda and decided to ratify the norms On One Time Basis as under:- Export item: Other articles of vulcanized rubber other than hard rubber (Rubber Seals), as per the application Quantity: 21593246.00 Nos. (29895.36 kg) Import Items Description: As per application S. no; 1 to 28 Total Quantity: 58004.173 Kg RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE	

Case No.	18 / NC/7/MEET/Apr/202425/1
Case Status	Case Rejected

Party Name	PAYAL POLYPLAST PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM REVIW00005305AM23
RA File Number	052404000434 AM14
Licence No and Date	0510386973/21/05/2014
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 02.02.2024 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.	

Case No.	19 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred
Party Name	AG DERCO BELTING (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM REVIW00009022AM24
RA File Number	052304000262 AM16
Licence No and Date	0510395845/08/10/2015
Norms Committee Decision: The committee considered the case as per agenda as representative of firm appear for PH and explain about the case. Accordingly, the committee decided to ask the following information and defer the case: 1. How much quantity has been exported and imported supported by clear copy Shipping Bill.	

Case No.	20 / NC/7/MEET/Apr/202425/1
Case Status	Case Approved
Party Name	SRF LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM REVIW00009029AM24
RA File Number	042404000147 AM16
Licence No and Date	0410161253/02/11/2015
Norms Committee Decision: The committee considered the case as per agenda and decided to ratify the norms as under:-	

Export Product -TUF BET BGF20 CFL WHITE (consisting of PBT Resin 61.7% and Glass Fiber/ Chopped Strands 20%)

Quantity – 15000.0 Kg

Import Items:

S.No.	Item description	Quantity
1	PBT Resin (Polybutylene terephthalate)	9488.7 Kg
2	Glass Fiber/ Chopped Strands	3075.0 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	21 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred
Party Name	PLASTICA TRADING PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM REVIW00341270AM22
RA File Number	062404000023 AM17
Licence No and Date	0610038477/26/10/2016
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Ar/2024-25/1 dated 25.04.2024 1. Detailed representation and reason for review. 2. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	22 / NC/7/MEET/Apr/202425/1
Case Status	Case Rejected
Party Name	FPI INDUSTRIES PRIVATE LIMITED
Meeting Number	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024

and Date	
HQ File Number	HQRNORM REVIW00007247AM23
RA File Number	318304000036 AM18
Licence No and Date	3110066783/13/06/2017
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 02.02.2024 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.	

Case No.	23 / NC/7/MEET/Apr/202425/1
Case Status	Case Approved
Party Name	G B RUBBER PRODUCTS
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM REVIW00007846AM24
RA File Number	318304000140 AM17
Licence No and Date	3110066787/19/06/2017
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms On One Time Basis as under:- Export Item Name: Rubber Seal packing seal etc. (Other Articles of Vulcanised rubber other than Hard rubber)(Rubber Seals) as per application— S. no.1 to 255 Qty.: As per application in nos. (Total weight: 10622.75 Kg) Import items description: C7T40, E6T40, E762A etc. Compounded rubber as per the application — S.no.1 to 255 Total Qty.: 20610.695 kg RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE	

Case No.	24 / NC/7/MEET/Apr/202425/1
Case Status	Case Approved
Party Name	CHIRIPAL POLY FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM REVIW00006995AM24
RA File Number	082404000239 AM18
Licence No and Date	0810141352/22/11/2017
Norms Committee Decision:	

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC Code of import item	HS Import item	Quantity
39219094	Polyester Metallized Film	1 Kg	29173600	Purified Terephthalic Acid (PTA)	0.8814 Kg
			29053100	Mono Ethylene Glycol (MEG)	0.3496 Kg
			76051999	Aluminium Wire	0.0246 Kg
			69039090	Evaporation Boats	0.007 Number

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	25 / NC/7/MEET/Apr/202425/1
Case Status	Case Rejected
Party Name	ARMOR PLAST PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM REVIW00006882AM24
RA File Number	072404000235 AM18
Licence No and Date	0710112474/30/11/2017
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 02.02.2024 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.	

Case No.	26 / NC/7/MEET/Apr/202425/1
Case Status	Case Approved
Party Name	EPL LIMITED
Meeting Number	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024

and Date	
HQ File Number	HQRNORM REVIW00008286AM24
RA File Number	039404000548 AM18
Licence No and Date	0310818198/03/01/2018
Norms Committee Decision: The Committee considered the case as per Agenda and decided to amend the import item no. 5 to read as ‘HDPE Granules’. Quantity Allowed for import item no. 5 – 1.05 Kg/Kg Content in Export. NOTE: All other conditions remain same. RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE	

Case No.	27 / NC/7/MEET/Apr/202425/1
Case Status	Case Approved
Party Name	EPL LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM REVIW00008288AM24
RA File Number	039404000550 AM18
Licence No and Date	0310818199/03/01/2018
Norms Committee Decision: The Committee considered the case as per Agenda and decided to amend the import item no. 5 to read as ‘ HDPE Granules’. Quantity Allowed for import item no. 5 – 1.05 Kg/Kg Content in Export. NOTE: All other conditions remain same. RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE	

Case No.	28 / NC/7/MEET/Apr/202425/1
Case Status	Case Rejected
Party Name	ARMOR PLAST PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM REVIW00006884AM24
RA File Number	072404000367 AM18

Licence No and Date	0710113050/04/04/2018
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 02.02.2024 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.	

Case No.	29 / NC/7/MEET/Apr/202425/1
Case Status	Case Rejected
Party Name	KINGFA SCIENCE & TECHNOLOGY (INDIA) LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM REVIW00005252AM23
RA File Number	042404000171 AM19
Licence No and Date	0410164907/26/11/2018
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 02.02.2024 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.	

Case No.	30 / NC/7/MEET/Apr/202425/1
Case Status	Case Approved
Party Name	AG DERCO BELTING (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM REVIW00004471AM23
RA File Number	052304000444 AM19
Licence No and Date	0510409309/11/01/2019
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the case was already approved In meeting no. 03/24 dated 21.06.2023. Hence, the committee decided to mark the case as approved.	

Case No.	31 / NC/7/MEET/Apr/202425/1
Case Status	Case Rejected

Party Name	VACMET INDIA LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM REVIW00004714AM23
RA File Number	062404000072 AM19
Licence No and Date	0610039131/05/03/2019
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 02.02.2024 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.	

Case No.	32 / NC/7/MEET/Apr/202425/1
Case Status	Case Rejected
Party Name	KINGFA SCIENCE & TECHNOLOGY (INDIA) LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM REVIW00005257AM23
RA File Number	042404000232 AM19
Licence No and Date	0410165291/07/03/2019
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 02.02.2024 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.	

Case No.	33 / NC/7/MEET/Apr/202425/1
Case Status	Case Rejected
Party Name	PACT CLOSURE SYSTEMS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM REVIW00003438AM23
RA File Number	072404000098 AM20
Licence No and Date	0710115234/31/07/2019
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 02.02.2024 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.	

Case No.	34 / NC/7/MEET/Apr/202425/1
Case Status	Case Approved
Party Name	GULNAR PLASTICS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM REVIW00008969AM24
RA File Number	039404000354 AM20
Licence No and Date	0310830825/06/08/2019
Norms Committee Decision: The Committee considered the case as per Agenda and decided to amend the description of export item to read as ‘COLOUR PP WOVEN FABRICS LAMINATED/COATED WITH LDPE CONTAINING OF MINIMUM 27 MT}’. NOTE: All other conditions remain same. RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE	

Case No.	35 / NC/7/MEET/Apr/202425/1
Case Status	Case Rejected
Party Name	VACMET INDIA LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM REVIW00004713AM23
RA File Number	062404000027 AM20
Licence No and Date	0610039261/07/08/2019
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 02.02.2024 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.	

Case No.	36 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred
Party Name	NANOFIL TECHNOLOGIES PRIVATE LIMITED
Meeting Number	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024

and Date	
HQ File Number	HQRNORM REVIW00008630AM24
RA File Number	612404000006 AM20
Licence No and Date	6110001613/19/08/2019
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Ar/2024-25/1 dated 25.04.2024	
1. Detailed representation and reason for review.	
2. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage..	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	37 / NC/7/MEET/Apr/202425/1				
Case Status	Case Approved				
Party Name	SUNLEX FABRICS PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024				
HQ File Number	HQRNORM REVIW00008206AM24				
RA File Number	NA				
Licence No and Date	2410042839/21/08/2019				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39219026	PVC LAMINATED FLEX (FRONTLIT FLEX BANNER)(PVC LAMINATED FLEX (FRONTLIT FLEX BANNER))	500000.0 Kg	60053600	UNDYED/UNBLEACHED POLYESTER WARP KNITTED FABRICS	106062.89 Kg
			39041020	PVC RESIN	240267.09 Kg
			32061110	TITANIUM DIOXIDE (TIO2)	11405.76 Kg

			28365000	NANO CALCIUM CARBONATE	102332.04 Kg
			29173300	DI ISO NONYL PHTHALATE (DINP) PLASTICIZER OR DIOCTYL PHTHALATE (DOP)	56762.3 Kg
			32042010	OPTICAL BRIGHTNER	58.63 Kg
			38123990	LIQUID STABILIZER	12418.42 Kg
			34049090	OXIDISED WAX (BASF OA6)	692.87 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	38 / NC/7/MEET/Apr/202425/1
Case Status	Case Rejected
Party Name	ENTREMONDE POLYCOATERS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM REVIW00008063AM24
RA File Number	039404000438 AM20
Licence No and Date	0310831394/06/09/2019
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 02.02.2024 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.	

Case No.	39 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred
Party Name	GALA SHRINK FIT
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024

HQ File Number	HQRNORM REVIW00115032AM22
RA File Number	039404000736 AM20
Licence No and Date	0310833876/03/01/2020
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Ar/2024-25/1 dated 25.04.2024 1. Detailed representation and reason for review. 2. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage.. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	40 / NC/7/MEET/Apr/202425/1		
Case Status	Case Approved		
Party Name	SI GROUP - INDIA PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024		
HQ File Number	HQRNORM APPLY 00008160AM24		
RA File Number	NA		
Licence No and Date	0310834594/03/02/2020		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
PARA OCTYL PHENOL FORMALDEHYDE RESIN SP 1068H PHENOLIC RESINS.(PARA OCTYL PHENOL FORMALDEHYDE RESIN SP1068H PHENOLIC RESINS)	1 Kg	PHENOL	0.432 Kg
		DI-ISOBUTYLENE	0.520 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	41 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred

Party Name	J D JONES & CO PVT LTD
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM REVIW00002903AM24
RA File Number	022404000167 AM20
Licence No and Date	0210209741/05/02/2020
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Ar/2024-25/1 dated 25.04.2024 1. End use of export product. 2. Justification of 76% wastage in machining with the help of drawing and shape. 3. Past production / consumption data duly certified by auditor of the company. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	42 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred
Party Name	MEXIM ADHESIVE TAPES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM REVIW00006714AM24
RA File Number	039504001091 AM20
Licence No and Date	0310835003/21/02/2020
Norms Committee Decision: The Committee considered the case as per Agenda and decided to defer the case for further examination.	

Case No.	43 / NC/7/MEET/Apr/202425/1
Case Status	Case Rejected
Party Name	KUMAR ARCH TECH PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM REVIW00005544AM23
RA File Number	132404000203 AM20
Licence No and Date	1310049547/13/03/2020

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 02.02.2024 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply

Case No.	44 / NC/7/MEET/Apr/202425/1
Case Status	Case Rejected
Party Name	BIHANI MANUFACTURING COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM REVIW00001499AM24
RA File Number	052304000480 AM20
Licence No and Date	0510413879/16/03/2020
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 02.02.2024 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	45 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred
Party Name	PIONEER POLYLEATHERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM REVIW00000340AM23
RA File Number	052404000776 AM20
Licence No and Date	0510413932/20/03/2020
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Ar/2024-25/1 dated 25.04.2024 1. Detailed representation and reason for review. 2. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	46 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred
Party Name	VACMET INDIA LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM REVIW00004717AM23
RA File Number	062404000094 AM20
Licence No and Date	0610039473/13/04/2020
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Ar/2024-25/1 dated 25.04.2024 1. Detailed representation and reason for review. 2. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	47 / NC/7/MEET/Apr/202425/1
Case Status	Case Rejected
Party Name	ENTREMONDE POLYCOATERS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM REVIW00004112AM23
RA File Number	039404001093 AM20
Licence No and Date	0310835881/25/04/2020
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 02.02.2024 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	48 / NC/7/MEET/Apr/202425/1
Case Status	Case Approved
Party Name	D R COATS INK AND RESINS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024

HQ File Number	HQRNORM REVIW00008556AM24				
RA File Number	039404001057 AM20				
Licence No and Date	0310836002/26/04/2020				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39089090	Polyamide Resins containing 77.5% of Dimer Acid	1 Kg	38249992	Dimer Acid	0.775 Kg
			29212100	Ethylene Diamine	0.090 Kg
			29212200	Hexamethylenediamine	0.110 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	49 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred
Party Name	VACMET INDIA LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM REVIW00004712AM23
RA File Number	018705000784 AM21
Licence No and Date	0610039548/17/07/2020
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Ar/2024-25/1 dated 25.04.2024	
1. Over all wastage indicated is 27.57%. Applicant has not given the justification at each stage of manufacturing. 2. Production / Consumption data for the year 2020-2021 duly certified by auditor of the company.	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	50 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred
Party Name	VINYL TUBOS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM REVIW00004169AM23
RA File Number	052404000213 AM21
Licence No and Date	0510414804/31/07/2020
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Ar/2024-25/1 dated 25.04.2024 1. Detailed representation and reason for review. 2. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage.. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	51 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred
Party Name	NANOFIL TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM REVIW00008631AM24
RA File Number	052404000281 AM21
Licence No and Date	0510415278/22/09/2020
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Ar/2024-25/1 dated 25.04.2024 1. Detailed representation and reason for review. 2. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage.. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	52 / NC/7/MEET/Apr/202425/1		
Case Status	Case Approved		
Party Name	STRAW EXPRESS LLP		
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024		
HQ File Number	HQRNORM REVIW00009107AM24		
RA File Number	039504000388 AM21		
Licence No and Date	0310838439/24/09/2020		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item Name: Compostable PLA based drinking Straw			
ITC HS Code of Export item : 39249090			
Qty.: 20571.43 Kg			
Import Items;			
S. No	ITC HS Code of import item	Item Description	Qty. recommended
1	39079990	Bio-Flex F 5710 (Polylactic Acid polymer)	11771.43 Kg
2	39079900	Bio-Flex FX 1137(Polylactic Acid polymer)	9417.14 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	53 / NC/7/MEET/Apr/202425/1		
Case Status	Case Deferred		
Party Name	KUMAR ARCH TECH PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024		
HQ File Number	HQRNORM REVIW00005542AM23		
RA File Number	132404000040 AM21		
Licence No and	1310049691/01/10/2020		

Date	
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Ar/2024-25/1 dated 25.04.2024 1. Technical details like thickness etc. of both import and export items. 2. Weight of import and export items indicating correct description of export item in 4 E. 3. Reason for indicating 8 imported items in 4 E when as per application, there is only one import item OAK/WOODEN VENEERS SHEETS and this is not mentioned in the 4 E. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	54 / NC/7/MEET/Apr/202425/1				
Case Status	Case Approved				
Party Name	EM TECHNIK INDIA PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024				
HQ File Number	HQRNORM REVIW00008165AM24				
RA File Number	318304000076 AM21				
Licence No and Date	3110067878/09/10/2020				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39174000	Polytetrafluoroethylene (PTFE Tube/Filter Tube)(DN04 06 DN1 6 1 4 DN06 08 DN08 10 DN1.58 3.17 and DN 1.8/3.10)	1840.0 Kg	39046100	Polytetrafluoroethylene Powder (PTFE Fine Powder)	2000.0 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	55 / NC/7/MEET/Apr/202425/1				
Case Status	Case Approved				
Party Name	EUPHORIA PACKAGING LLP				
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024				
HQ File Number	HQRNORM REVIW00009217AM24				
RA File Number	082404000224 AM21				
Licence No and Date	0810148769/09/10/2020				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39232100	LDPE/LLDPE COURIER BAGS/MAILING BAGS/POLY MAILERS	1200000.0 Kg	39014010	LDPE/LLDPE GRANULES/RESIN	1166400.0 Kg
			39199020	HDPE/PET RELEASE LINER	38880.0 Kg
			35069190	HOT MELT PERMANENT ADHESIVE	38880.0 Kg
			32151990	PRINTING INK	51840.0 Kg
NOTE: Value of import item No. 4 Restricted to 5% of FOB value.					
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	56 / NC/7/MEET/Apr/202425/1				
Case Status	Case Deferred				
Party Name	VACMET INDIA LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024				
HQ File Number	HQRNORM REVIW00006689AM23				
RA File Number	018705000902 AM21				
Licence No and Date	0610039656/22/10/2020				

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Ar/2024-25/1 dated 25.04.2024

1. Over all wastage indicated is 27.57%. Applicant has not given the justification at each stage of manufacturing.
2. Production / Consumption data for the year 2020-2021 duly certified by auditor of the company.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	57 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred
Party Name	KUMAR ARCH TECH PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM REVIW00005543AM23
RA File Number	018705000924 AM21
Licence No and Date	1310049728/06/11/2020
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Ar/2024-25/1 dated 25.04.2024	
1. Weight of export product and net content of PVC film in weight. 2. Weight of PVC film and thickness to be imported.	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	58 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred
Party Name	GLS FILMS INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM APPLY 00007251AM24
RA File Number	NA
Licence No and Date	0510415974/24/11/2020
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Ar/2024-25/1 dated 25.04.2024	

1. Process of manufacturing in detail indicating wastage at each stage of manufacturing for different raw material.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	59 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred
Party Name	GEM POLYTECH INDUSTRIES PVT LTD
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM REVIW00008130AM24
RA File Number	02AA04006059 AM21
Licence No and Date	0211000053/18/12/2020
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Ar/2024-25/1 dated 25.04.2024 1. Detail of other input used with quantity. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	60 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred
Party Name	GEM POLYTECH INDUSTRIES PVT LTD
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM REVIW00008129AM24
RA File Number	02AA04006056 AM21
Licence No and Date	0211000054/21/12/2020
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Ar/2024-25/1 dated 25.04.2024 1. Detail of other input used with quantity.	

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	61 / NC/7/MEET/Apr/202425/1				
Case Status	Case Approved				
Party Name	WINDSON CHEMICAL PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024				
HQ File Number	HQRNORM REVIW00000764AM24				
RA File Number	522404000065 AM21				
Licence No and Date	5211000071/06/01/2021				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39092010	FORMALDEHYDE RESIN POWDER, (MELAMINE/AMINO), WINDBOND BRAND MR/MF/BR	1 Kg	29051100	METHANOL	0.523 Kg
			29336100	MELAMINE	0.050 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	62 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred
Party Name	K L J POLYMERS AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM APPLY 00075491AM21
RA File Number	05AA04027347 AM21
Licence No and Date	0511001044/02/02/2021
Norms Committee Decision:	

The committee considered the case as per agenda and noted that the reply furnished by the firm is not clear. Since all the import item together is 3,96,360 Kg against the export of 400,000 Kg and there is no indigenous item shown in the application. Wastage claimed is 10%. Hence, the committee decided to call the firm for personal hearing to clarify the aforesaid issue and defer the case.

Case No.	63 / NC/7/MEET/Apr/202425/1				
Case Status	Case Approved				
Party Name	COATALL FILMS PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024				
HQ File Number	HQRNORM REVIW00009134AM24				
RA File Number	03AA04021919 AM21				
Licence No and Date	0311001473/03/02/2021				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39207399	Thermal Laminatin Films(Thermal Laminatin Films)	15455.0 Kg	39207399	Cellulose Acetate Film	10,656 Kg
			39013000	Ethylene Vinyl Acetate	6,140 Kg
			39119090	Water based coating	309.1 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	64 / NC/7/MEET/Apr/202425/1				
Case Status	Case Approved				
Party Name	FARCOM CABLE SYSTEMS PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024				
HQ File Number	HQRNORM REVIW00005889AM24				
RA File Number	07AA04007922 AM21				

Licence No and Date	0711000462/10/02/2021				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39042290	PVC COMPOUND (PVC GRANULES)	1 Kg	39041020	PVC RESIN	1.0 Kg/Kg content in export
NOTE: RA may validate the net content In export product through a certificate duly signed by Chartered Engineer, which needs to be submitted by Advance Authorization Holder.					
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	65 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred
Party Name	SAMARO GLOBAL INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM REVIW00008172AM24
RA File Number	03AA04032033 AM21
Licence No and Date	0311002783/05/04/2021
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Ar/2024-25/1 dated 25.04.2024 1. Copy of similar earlier decision of Norms Committee as stated. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	66 / NC/7/MEET/Apr/202425/1
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Case Status	Case Approved
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM APPLY 00028321AM22
RA File Number	05AA04008568 AM22
Licence No and Date	0511002323/28/04/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms on **One Time Basis** as under:-

1. **Export Item** : – PU BELT - 34 MM(FINISH SIZE 52 INCH)

Quantity :- 7145.0 Number

Import Item:-

S. No.	Item description	Quantity recommended
1.	Synthetic PU Leather(1.0 MM thickness)	331.778 sq mt.
2.	Metal Buckle (relevant)	Net + 1% in nos.
3	PLASTIC HANGER	Net +1% in nos.
4	PAPER TAG	Net +1% in nos.
5	POLY BAG - PRINTED	Net +1% in nos.

2. **Export Item**: – PU BELT - 34 MM WITH 1 NO. EXTRA BUCKLE (TOTAL 2220 BUCKLE IN 1110 BELT)(FINISH SIZE 52 INCH)

Quantity:- 1110.0 Number

Import Item:-

S. No.	Item description	Quantity recommended
1.	Synthetic PU Leather (1.0 MM thickness)	51.543 sq mt.
2.	Metal Buckle (relevant)	Net + 1% in nos.
3	PLASTIC HANGER	Net +1% in nos.

4	PAPER TAG	Net +1% in nos.
5	POLY BAG - PRINTED	Net +1% in nos

3. Export Item: – PU BELT - 34 MM(FINISH SIZE 39-55 INCH)

Quantity:– 2912.0 Number

Import Items:

S. No.	Item description	Quantity recommended
1.	Synthetic PU Leather(1.0 MM thickness)	135.219 sq mt.
2.	Metal Buckle (relevant)	Net + 1% in nos.
3	PLASTIC HANGER	Net +1% in nos.
4	PAPER TAG	Net +1% in nos.
5	POLY BAG - PRINTED	Net +1% in nos.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	67 / NC/7/MEET/Apr/202425/1				
Case Status	Case Approved				
Party Name	FARCOM CABLE SYSTEMS PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024				
HQ File Number	HQRNORM REVIW00005888AM24				
RA File Number	07AA04003014 AM22				
Licence No and Date	0711001148/21/05/2021				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code	Export Item	Quantity	ITC HS	Import item	Quantity

of Export item			Code of import item		
39042290	PVC COMPOUND (PVC GRANULES)	1 Kg	39041020	PVC RESIN	1.0 Kg/Kg content in export

NOTE: RA may validate the net content In export product through a certificate duly signed by Chartered Engineer, which needs to be submitted by Advance Authorization Holder.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	68 / NC/7/MEET/Apr/202425/1
Case Status	Case Approved
Party Name	SYNTHETIC PACKERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM REVIW00007624AM24
RA File Number	07AA04002260 AM22
Licence No and Date	0711001168/25/05/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39201019	PE FILM(PE FILM)	1 Kg	39011020	LDPE Granules	0.315 Kg
			39011010	LLDPE Granules	0.315 Kg
			39019000	EXCEED METALLOCENE POLYETHYLENE GRANULES (Ethylene-Hexene Copolymers)	0.420 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	69 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred
Party Name	THE SUPREME INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM REVIW00003161AM23
RA File Number	03AA04034314 AM22
Licence No and Date	0311004994/29/06/2021
Norms Committee Decision: The representative of the firm appeared for personal hearing before the committee and explained in detail about the case and submitted the required documents. The committee decided to defer the case for further examination.	

Case No.	70 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred
Party Name	SAMARO GLOBAL INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM REVIW00008173AM24
RA File Number	03AA04040771 AM22
Licence No and Date	0311005259/10/07/2021
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Ar/2024-25/1 dated 25.04.2024 1. Copy of similar earlier decision of Norms Committee as stated. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	71 / NC/7/MEET/Apr/202425/1
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Case Status	Case Deferred
Party Name	SAMARO GLOBAL INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM REVIW00008174AM24
RA File Number	03AA04041636 AM22
Licence No and Date	0311005260/10/07/2021
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Ar/2024-25/1 dated 25.04.2024 1. Copy of similar earlier decision of Norms Committee as stated. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	72 / NC/7/MEET/Apr/202425/1				
Case Status	Case Approved				
Party Name	KHANNA POLYRIB PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024				
HQ File Number	HQRNORM REVIW00008992AM24				
RA File Number	06AA04005843 AM22				
Licence No and Date	0611000661/24/08/2021				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39203010	ULTRA HIGH MOLECULAR WEIGHT POLYTHYLENE- SHEETS OF SIZE 2000 MM X 1000 MM(MADE OF 9691 KG ULTRA HIGH MOLECULAR WEIGHT POLYTHYLENE GRADE GUR 4130 (GRANULES))	9787.0 Kg	39011090	ULTRA HIGH MOLECULAR WEIGHT POLYTHYLENE	10175.0 Kg

39203010	ULTRA HIGH MOLECULAR WEIGHT POLYTHYLENE- SHEETS OF SIZE 2000 MM X 1000 MM(MADE OF 1292 KG ULTRA HIGH MOLECULAR WEIGHT POLYTHYLENE GRADE GUR 4150 (GRANULES))	1304.0 Kg	39011090	ULTRA HIGH MOLECULAR WEIGHT POLYTHYLENE	1356.0 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	73 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred
Party Name	SHIVA PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM REVIW00008328AM24
RA File Number	34AA04007709 AM22
Licence No and Date	3411001141/20/09/2021
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Ar/2024-25/1 dated 25.04.2024 1. % Solid content in export. 2. Revised material balance in terms of % solid content of export. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	74 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred
Party Name	THE SUPREME INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM REVIW00003160AM23
RA File Number	03AA04097467 AM22
Licence No and	0311007100/21/09/2021

Date	
Norms Committee Decision: The representative of the firm appeared for personal hearing before the committee and explained in detail about the case and submitted the required documents. The committee decided to defer the case for further examination.	

Case No.	75 / NC/7/MEET/Apr/202425/1
Case Status	Case Approved
Party Name	MULTIPRENE INTERNATIONALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM REVIW00006946AM24
RA File Number	03AA040110786 AM22
Licence No and Date	0311007951/26/10/2021
Norms Committee Decision: The committee considered the case as per agenda and decided to ratify the norms as under:- Export Item Name: THERMOPLASTIC ELASTOMER (Net Content of Import Item: STYRENE ETHYLENE BUTADIENE STYRENE 30712.50 Kgs) Qty.: 102375.0 Kg Import item: STYRENE ETHYLENE BUTADIENE STYRENE (SEBS)- 31019.63 kg RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE	

Case No.	76 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred
Party Name	AVIGIRI URETHANE & RUBBER INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM REVIW00009204AM24
RA File Number	07AA04038201 AM22
Licence No and Date	0711002255/29/10/2021
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its	

meeting No: NC/7/MEET/Ar/2024-25/1 dated 25.04.2024

1. Detailed representation and reason for review.
2. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	77 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred
Party Name	U M CABLES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM REVIW00005962AM24
RA File Number	03AA040112849 AM22
Licence No and Date	0311008178/02/11/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Ar/2024-25/1 dated 25.04.2024

- 1) Weight of Export items in KG terms to calculate the requirement of inputs in Kg.
- 2) Import content of raw materials in the export product and to give a complete calculation for the requirement of all the raw materials (both imported and indigenous) giving wastage separately.
- 3) To indicate Generic name of U V Resin to import and how the wastage is nil for the manufacturing FRP ROD.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	78 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred
Party Name	THE SUPREME INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM REVIW00003164AM23
RA File Number	03AA040118313 AM22
Licence No and	0311008394/10/11/2021

Date	
Norms Committee Decision: The representative of the firm appeared for personal hearing before the committee and explained in detail about the case and submitted the required documents. The committee decided to defer the case for further examination	

Case No.	79 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred
Party Name	SAMARO GLOBAL INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM REVIW00008675AM24
RA File Number	03AA040119063 AM22
Licence No and Date	0311008461/11/11/2021
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Ar/2024-25/1 dated 25.04.2024 1. Copy of similar earlier decision of Norms Committee as stated. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	80 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred
Party Name	SAMARO GLOBAL INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM REVIW00008676AM24
RA File Number	03AA040119072 AM22
Licence No and Date	0311008462/11/11/2021
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Ar/2024-25/1 dated 25.04.2024 1. Copy of similar earlier decision of Norms Committee as stated. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT	

Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	81 / NC/7/MEET/Apr/202425/1
Case Status	Case Approved
Party Name	K L J POLYMERS AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM REVIW00006762AM24
RA File Number	05AA040108706 AM22
Licence No and Date	0511006649/06/12/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39011090	PE COMPOUND(PE COMPOUND)	1 Kg	39011010	LINEAR LOW DENSITY POLYETHYLENE (LLDPE)	0.824 Kg
			39013000	ETHYLENE VINYL ACETATE (EVA)	0.1751 Kg
			29319090	SILANE VTMO	0.01957 Kg
			28259090	DI CUMYL PEROXIDE (DCP)	0.00721 Kg
			38123990	ANTIOXIDANT	0.00412 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	82 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred

Party Name	VACMET INDIA LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM REVIW00006690AM23
RA File Number	06AA04008225 AM22
Licence No and Date	0611000976/15/12/2021
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Ar/2024-25/1 dated 25.04.2024 1. Detailed representation and reason for review. 2. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage.. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	83 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred
Party Name	MARINE HYDROCOLLOIDS
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM REVIW00004470AM23
RA File Number	10AX04000017 AM22
Licence No and Date	1011000732/29/12/2021
Norms Committee Decision: The Committee considered the case as per Agenda and decided to defer the case for further examination.	

Case No.	84 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred
Party Name	GARWARE HI-TECH FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM REVIW00008427AM24
RA File Number	03AX04000583 AM22
Licence No and Date	0311010156/06/01/2022

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to defer the case for further examination

Case No.	85 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred
Party Name	SAMARO GLOBAL INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM REVIW00008678AM24
RA File Number	03AX04000673 AM22
Licence No and Date	0311010529/14/01/2022

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Ar/2024-25/1 dated 25.04.2024

1. Copy of similar earlier decision of Norms Committee as stated.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	86 / NC/7/MEET/Apr/202425/1
Case Status	Case Approved
Party Name	YOGESHWAR POLYMERS
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM REVIW00009207AM24
RA File Number	08AX04000364 AM22
Licence No and Date	0811003924/31/01/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity

39202090	PRINTED FLEXIBLE PACKAGING MATERIAL OF MULTILAYERS in Reel/Sheet Form(Net Content in the Export Product 20000 KGS of Polyester Film, 162000 KGS of Articles made of LDPE/LLDPE(Film), 14000 KGS of Inks and 4000 KGS of Adhesive)	200000.0 Kg	39206220	Polyester Film	21000.0 Kg
			39201012	ARTICLE MADE OF LDPE/ LLDPE(FILM)	170100.0 Kg
			32151990	INK	14700.0 Kg
			35069190	ADHESIVE	4200.0 Kg

NOTE: Value restriction for import item no. 3 – 5 % of FOB value

Value restriction for import item no. 4 – 2 % of FOB value

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	87 / NC/7/MEET/Apr/202425/1
Case Status	Case Approved
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM REVIW00007259AM24
RA File Number	03AX04000988 AM22
Licence No and Date	0311011078/02/02/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39042290	PVC Compound RR EXP (Net Content of PVC 325000 kgs)(PVC Compound RR EXP (Net Content of PVC 325000 kgs))	325000.0 Kg	39041020	PVC Resin	180862.5 Kg
			29173300	Plasticizer	81900.0 Kg
			28183000	Filler	54600.0 Kg

			38123990	Stabilizer	23887.5 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	88 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred
Party Name	HINDUSTAN ADHESIVES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM REVIW00007592AM24
RA File Number	05AX04000999 AM22
Licence No and Date	0511009317/17/02/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Ar/2024-25/1 dated 25.04.2024 1. % Net Content of BOPP in export. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	89 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred
Party Name	GARWARE HI-TECH FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM REVIW00008432AM24
RA File Number	03AX04000084 AM22
Licence No and Date	0311011500/17/02/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to defer the case for further examination.	

Case No.	90 / NC/7/MEET/Apr/202425/1
Case Status	Case Rejected
Party Name	GREENPRO VENTURES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM REVIW00008870AM24
RA File Number	34AX04000296 AM22
Licence No and Date	3411001880/01/03/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to reject the review case as increase in quantity of UV Stabilizer is not accepted since It depends on the quantity of P.P used. Status quo may be maintained	

Case No.	91 / NC/7/MEET/Apr/202425/1
Case Status	Case Rejected
Party Name	GREENPRO VENTURES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM REVIW00008869AM24
RA File Number	34AX04000354 AM22
Licence No and Date	3411001928/08/03/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to reject the review case as increase in quantity of UV Stabilizer is not accepted since It depends on the quantity of P.P used. Status quo may be maintained.	

Case No.	92 / NC/7/MEET/Apr/202425/1
Case Status	Case Rejected
Party Name	SPECIALTY POLYFILMS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM REVIW00008629AM24
RA File Number	03AX04001769 AM22
Licence No and Date	0311013372/27/03/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to reject the review case since as per catalogue the item	

of import is Thermoplastic elastomer. There is no change in the description of import and status quo may be maintained.

Case No.	93 / NC/7/MEET/Apr/202425/1
Case Status	Case Approved
Party Name	ALLFLEX PLASTIC LLP
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM REVIW00008419AM24
RA File Number	02AX04000217 AM22
Licence No and Date	0211002196/30/03/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39219096	FLEXIBLE LAMINATED OR FLEX BANNER OR PVC SHEELTING OR PVC SHEET(39219026,39219099,39219029) (Flex Banner)	136142.0 Kg	39041090	PVC RESIN	62000.0 Kg
			32061110	TITANIUM DIOXIDE	4250.0 Kg
			60059000	FABRICS (Wrap Knitted Polyester Fabric of Relevant GSM)	25000.0 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	94 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred
Party Name	UNI WORTH ENTERPRISES LLP
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024

HQ File Number	HQRNORM REVIW00009072AM24
RA File Number	08AX04000187 AM22
Licence No and Date	0811004610/08/04/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Ar/2024-25/1 dated 25.04.2024 1. Copy of license. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	95 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred
Party Name	UNI WORTH ENTERPRISES LLP
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM REVIW00009073AM24
RA File Number	08AX04000187 AM22
Licence No and Date	0811004610/08/04/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Ar/2024-25/1 dated 25.04.2024 1. Copy of license. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	96 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred
Party Name	JAYSHRI PROPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM REVIW00008034AM24
RA File Number	08AX04000758 AM22
Licence No and Date	0811004687/18/04/2022

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Ar/2024-25/1 dated 25.04.2024

1. Detailed representation and reason for review.
2. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	97 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred
Party Name	GEM POLYTECH INDUSTRIES PVT LTD
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM REVIW00008128AM24
RA File Number	02AX04000081 AM23
Licence No and Date	0211002402/13/05/2022

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Ar/2024-25/1 dated 25.04.2024

1. Details of indigenous input with quantity

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	98 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred
Party Name	MARINE HYDROCOLLOIDS
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM REVIW00004472AM23
RA File Number	10AX04000063 AM23
Licence No and Date	1011001144/25/05/2022

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to defer the case for further examination.

Case No.	99 / NC/7/MEET/Apr/202425/1
Case Status	Case Approved
Party Name	SHIVA PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM REVIW00008221AM24
RA File Number	34AX04000176 AM23
Licence No and Date	3411002334/06/06/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to amend the HS code of Export from 39069090 to 39039090 as requested by the firm. Note: All other conditions will remain the same RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE	

Case No.	100 / NC/7/MEET/Apr/202425/1
Case Status	Case Approved
Party Name	SHIVA PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM REVIW00008222AM24
RA File Number	34AX04000177 AM23
Licence No and Date	3411002335/06/06/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to amend the HS code of Export from 39069090 to 39039090 as requested by the firm. Note: All other conditions will remain the same RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE	

Case No.	101 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred
Party Name	SHIVA PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM REVIW00008329AM24
RA File Number	34AX04000180 AM23
Licence No and Date	3411002358/07/06/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Ar/2024-25/1 dated 25.04.2024 1. % Solid content in export. 2. Revised material balance in terms of % solid content of export. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	102 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred
Party Name	ENTREMONDE POLYCOATERS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM REVIW00008161AM24
RA File Number	03AX04001158 AM23
Licence No and Date	0311015497/14/06/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Ar/2024-25/1 dated 25.04.2024 1. Detailed representation and reason for review. 2. Reply to the DL issued in meeting no. 5 dated 18.08.2023. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	103 / NC/7/MEET/Apr/202425/1
Case Status	Case Approved
Party Name	RISHI FIBC SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM REVIW00008913AM24
RA File Number	34AX04000284 AM23
Licence No and Date	3411002471/01/07/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to amend the HS code of Import item No. 3 from 39019000 to 38123990 as requested by the firm. Note: All other conditions will remain the same RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE	

Case No.	104 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred
Party Name	FUTURETECH ENGINEERING LLP
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM APPLY 00002128AM23
RA File Number	07AX04000493 AM23
Licence No and Date	0711004710/19/07/2022
Norms Committee Decision: The committee considered the case as per agenda and noted that this case pertains to NC-I. Hence, the committee decided to transfer the case to NC-I.	

Case No.	105 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred
Party Name	AMERICAN PRECOAT SPECIALITY PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM REVIW00007532AM24

RA File Number	05AX04001184 AM23
Licence No and Date	0511014006/28/07/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Ar/2024-25/1 dated 25.04.2024 1. Production –Consumption data for last 3 years duly certified by company’s auditor. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	106 / NC/7/MEET/Apr/202425/1				
Case Status	Case Approved				
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024				
HQ File Number	HQRNORM REVIW00000158AM25				
RA File Number	03AX04000755 AM23				
Licence No and Date	0311016755/01/08/2022				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39011090	Polyethylene Compound Grade BS 0699	1 Kg	39011010	LLDPE Granules	1.02 Kg/Kg Content in export
			39013000	Ethyl Vinyl Acetate	1.02 Kg/Kg Content in export
			28030010	Carbon Black	1.02 Kg/Kg Content in export
NOTE: RA may validate the net content In export product through a certificate duly signed by Chartered Engineer, which needs to be submitted by Advance Authorization Holder.					
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	107 / NC/7/MEET/Apr/202425/1
Case Status	Case Rejected
Party Name	JPFL FILMS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM REVIW00008641AM24
RA File Number	05AX04001306 AM23
Licence No and Date	0511014188/10/08/2022
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 14.03.2024 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.	

Case No.	108 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred
Party Name	HINDUSTAN ADHESIVES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM REVIW00008384AM24
RA File Number	05AX04001352 AM23
Licence No and Date	0511014332/17/08/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Ar/2024-25/1 dated 25.04.2024 1. Width of export product. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	109 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred
Party Name	GARWARE HI-TECH FILMS LIMITED
Meeting Number	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024

and Date	
HQ File Number	HQRNORM REVIW00009249AM24
RA File Number	03AX04003132 AM23
Licence No and Date	0311017881/15/09/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to defer the case for further examination.	

Case No.	110 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred
Party Name	THE SHAKTI PLASTIC INDUSTRIES
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM APPLY 00003851AM23
RA File Number	03AX04003750 AM23
Licence No and Date	0311018732/20/10/2022
Norms Committee Decision:	
The committee considered the case as per the agenda and noted that the firm didn't appear for PH as they have asked for another date for PH via email dated 02.05.2024. Hence, the committee decided to defer the case	

Case No.	111 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred
Party Name	THE SUPREME INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM REVIW00007978AM24
RA File Number	03AX04004297 AM23
Licence No and Date	0311019598/29/11/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Ar/2024-25/1 dated 25.04.2024	
1. Justification of different wastage shown in Appendix 4E, since wastage in extrusion will remain same.	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	112 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred
Party Name	GARWARE HI-TECH FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM REVIW00009250AM24
RA File Number	03AX04004400 AM23
Licence No and Date	0311019770/06/12/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to defer the case for further examination	

Case No.	113 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred
Party Name	RUMAXO INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM REVIW00000018AM24
RA File Number	08AX04001488 AM23
Licence No and Date	0811006670/07/12/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to defer the case for further examination	

Case No.	114 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred
Party Name	GARWARE HI-TECH FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM REVIW00009251AM24
RA File Number	03AX04004563 AM23
Licence No and Date	0311019952/13/12/2022
Norms Committee Decision:	

The Committee considered the case as per Agenda and decided to defer the case for further examination

Case No.	115 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred
Party Name	THOUSAND OAK INNOVATION LLP
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM APPLY 00005476AM23
RA File Number	24AX04000289 AM23
Licence No and Date	2411002141/02/01/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Ar/2024-25/1 dated 25.04.2024 1. As per details furnished by the firm via their letter dated 12.02.2024, their consumption data of import item is more than license issued. As such firm may be advised to get license amended from RA and submit the copy of same. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	116 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred
Party Name	PRISTINE MELAMINE LLP
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM APPLY 00005485AM23
RA File Number	34AX04000917 AM23
Licence No and Date	3411003223/03/01/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to defer the case for further examination.	

Case No.	117 / NC/7/MEET/Apr/202425/1				
Case Status	Case Approved				
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024				
HQ File Number	HQRNORM REVIW00000157AM25				
RA File Number	03AX04004594 AM23				
Licence No and Date	0311020431/03/01/2023				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39012000	Polyethylene Compound Grade BSC 0477	1 Kg	39012000	HDPE Granules	1.0 Kg/Kg content in export
			39011010	LLDPE Granules	1.0Kg/Kg content in export
			39013000	Ethyl Vinyl Acetate	1.0 Kg/Kg content in export
			28030010	Carbon Black	1.0 Kg/Kg content in export
NOTE: RA may validate the net content In export product through a certificate duly signed by Chartered Engineer, which needs to be submitted by Advance Authorization Holder.					
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	118 / NC/7/MEET/Apr/202425/1				
Case Status	Case Approved				
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024				

HQ File Number	HQRNORM REVIW00006753AM24				
RA File Number	03AX04004599 AM23				
Licence No and Date	0311020435/03/01/2023				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39019000	Polyethylene Compound Grade SC0477	1 Kg	39012000	HDPE Granules	1.02 Kg/Kg content in export
			39011010	LLDPE Granules	1.02 Kg/Kg content in export
			39013000	Ethyl Vinyl Acetate	1.02 Kg/Kg content in export
NOTE: RA may validate the net content In export product through a certificate duly signed by Chartered Engineer, which needs to be submitted by Advance Authorization Holder.					
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	119 / NC/7/MEET/Apr/202425/1
Case Status	Case Rejected
Party Name	THE SUPREME INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM APPLY 00005512AM23
RA File Number	03AX04004915 AM23
Licence No and Date	0311020477/04/01/2023
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 24.02.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	120 / NC/7/MEET/Apr/202425/1
Case Status	Case Rejected
Party Name	VEN PACK
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM APPLY 00005620AM23
RA File Number	07AX04001519 AM23
Licence No and Date	0711006148/09/01/2023
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 27.02.2024 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	121 / NC/7/MEET/Apr/202425/1
Case Status	Case Rejected
Party Name	YOGESHWAR POLYMERS
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM APPLY 00005690AM23
RA File Number	08AX04001708 AM23
Licence No and Date	0811006967/12/01/2023
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 27.02.2024 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	122 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred
Party Name	HALDIA PETROCHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM APPLY 00005695AM23
RA File Number	02AX04000570 AM23
Licence No and Date	0211003674/12/01/2023
Norms Committee Decision:	

The Committee considered the case as per Agenda and the case has been referred to C&PC for further examination and defer the case.

Case No.	123 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred
Party Name	GARWARE HI-TECH FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM APPLY 00005751AM23
RA File Number	03AX04005144 AM23
Licence No and Date	0311020744/16/01/2023
Norms Committee Decision:	
The Committee considered the case as per Agenda and defer the case for further examination	

Case No.	124 / NC/7/MEET/Apr/202425/1
Case Status	Case Approved
Party Name	JIGER PLAST INDIA
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM REVIW00006089AM24
RA File Number	03AX04005072 AM23
Licence No and Date	0311020755/17/01/2023
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to amend the quantity of import item no. 2 as 1.20 Kg/Kg content in export.	
Note: All other condition will remain same	
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE	

Case No.	125 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred

Party Name	FUTURETECH ENGINEERING LLP
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM APPLY 00005801AM23
RA File Number	07AX04001561 AM23
Licence No and Date	0711006222/18/01/2023
Norms Committee Decision: The committee considered the case as per agenda and noted that this case pertains to NC-I. Hence, the committee decided to transfer the case to NC-I.	

Case No.	126 / NC/7/MEET/Apr/202425/1
Case Status	Case Rejected
Party Name	VISHAKHA POLYFAB PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM APPLY 00005894AM23
RA File Number	08AX04001780 AM23
Licence No and Date	0811007084/24/01/2023
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 27.02.2024 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.	

Case No.	127 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred
Party Name	MARUTI TECHNO RUBBER PVT LTD
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM APPLY 00005895AM23
RA File Number	05AX04003055 AM23
Licence No and Date	0511017000/24/01/2023
Norms Committee Decision: The Committee considered the case as per Agenda and defer the case for further examination.	

Case No.	128 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred
Party Name	ATUL LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM APPLY 00005912AM23
RA File Number	08AX04001711 AM23
Licence No and Date	0811007098/25/01/2023
Norms Committee Decision:	
The Committee considered the case as per Agenda and defer the case for further examination.	

Case No.	129 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred
Party Name	PRISTINE MELAMINE LLP
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM APPLY 00005919AM23
RA File Number	34AX04000790 AM23
Licence No and Date	3411003299/25/01/2023
Norms Committee Decision:	
The Committee considered the case as per Agenda and defer the case for further examination.	

Case No.	130 / NC/7/MEET/Apr/202425/1
Case Status	Case Rejected
Party Name	IMPEL EXPORTS
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM APPLY 00005998AM23
RA File Number	07AX04001555 AM23
Licence No and Date	0711006315/31/01/2023
Norms Committee Decision:	

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 27.02.2024 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

Case No.	131 / NC/7/MEET/Apr/202425/1				
Case Status	Case Approved				
Party Name	TECHNO WAXCHEM PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024				
HQ File Number	HQRNORM APPLY 00006008AM23				
RA File Number	02AX04000605 AM23				
Licence No and Date	0211003764/31/01/2023				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39094090	MODIFIED PHENOLIC RESIN	1 Kg	29071940	PARA TERTIARY BUTYL PHENOL	0.740 Kg
			29121200	PARALDEHYDE	0.360 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	132 / NC/7/MEET/Apr/202425/1
Case Status	Case Rejected
Party Name	U M CABLES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM APPLY 00006050AM23
RA File Number	03AX04005350 AM23
Licence No and Date	0311021108/02/02/2023
Norms Committee Decision:	

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 27.02.2024 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

Case No.	133 / NC/7/MEET/Apr/202425/1
Case Status	Case Rejected
Party Name	KUMAR ARCH TECH PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM APPLY 00006071AM23
RA File Number	13AX04000283 AM23
Licence No and Date	1311001735/03/02/2023
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 27.02.2024 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	134 / NC/7/MEET/Apr/202425/1
Case Status	Case Approved
Party Name	SRI RAMKARTHIC POLYMERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM APPLY 00006112AM23
RA File Number	32AX04000503 AM23
Licence No and Date	3211004356/06/02/2023
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms as under:- Export Item: Rubber Moulded components shed various sizes, Quantity 407766.0 KILOGRAMS (KGS) ITC HS Code of Export item : 40169990 Import Item: POWERSIL (R) 310C6 MH-IN/L2-8/7046 Silicone Rubber–(polysiloxanes or polydimethylsiloxanes) ITC HS Code of import item: 39100090 Quantity: 419999.0 Kg	

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	135 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred
Party Name	LUMBINI INC
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM APPLY 00006125AM23
RA File Number	26AX04000084 AM23
Licence No and Date	2611000838/07/02/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Ar/2024-25/1 dated 25.04.2024 1. Specifications like thickness, GSM etc., of all the import items and Fabric/sheet etc. should be in Sq. meter (not in meter). 2. Complete calculation of requirement of import and indigenous items, indicating net import content and wastage separately. 3. CAD/CAM of the major items and also to indicate function/location of each import item in drawing /photograph of export product. 4. Also to clarify and to give details : a) Import item; 7&20 – Hardware Accessories. b) Import item; 8- Plastic parts. c) Import item; 9- Plastic string which is in number. d) Import item; 16&23- paper details and use. e) Import item; 21- Model , 5. Specifications with dimension of export items. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	136 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred

Party Name	INDOFIL INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM APPLY 00006147AM23
RA File Number	03AX04005044 AM23
Licence No and Date	0311021220/07/02/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Ar/2024-25/1 dated 25.04.2024 1. Composition of export item including indigenous input. 2. % Solid content in export. 3. Complete technical details as per Annexure to Appendix 4E. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	137 / NC/7/MEET/Apr/202425/1
Case Status	Case Approved
Party Name	RELIANCE INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM APPLY 00006161AM23
RA File Number	03AX04005390 AM23
Licence No and Date	0311021238/08/02/2023
Norms Committee Decision: The Committee considered the case as per Agenda and noted that this case has already been approved earlier. Hence, the committee decided to mark this case as approved.	

Case No.	138 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred
Party Name	WINDSON CHEMICAL PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM APPLY 00006180AM23
RA File Number	52AX04001766 AM23
Licence No and	5211004148/08/02/2023

Date	
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Ar/2024-25/1 dated 25.04.2024 1. % Resin content in each grade of export item no. 1 and 2. 2. Generic description of export item no. 2 3. COA of each grade of export item no. 1 and 2. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	139 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred
Party Name	ARGIL SPC FLOORING CO
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM APPLY 00006190AM23
RA File Number	24AX04000324 AM23
Licence No and Date	2411002222/09/02/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Ar/2024-25/1 dated 25.04.2024 1. Exact thickness of export product. 2. Thickness or GSM of import item no. 8 and 9. 3. Function of UV flame retarded resin and how it is used in process. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	140 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred
Party Name	SML FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM APPLY 00006207AM23
RA File Number	52AX04001774 AM23
Licence No and	5211004153/09/02/2023

Date	
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Ar/2024-25/1 dated 25.04.2024 1. Wastage at each stage of manufacturing i.e a. PET chips making b. BOPP film making c. Metallization 2. Production / Consumption for last one year duly certified by auditor of the company. . Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	141 / NC/7/MEET/Apr/202425/1		
Case Status	Case Approved		
Party Name	ATC TIRES AP PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024		
HQ File Number	HQRNORM APPLY 00006231AM23		
RA File Number	26AX04000086 AM23		
Licence No and Date	2611000842/10/02/2023		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms on One Time basis as under:-			
Export Item-1	Qty.	Description	Qty. in Kg
Export Item Name: NEW PNEUMATIC TYRES, OF RUBBER: OF A KIND USED ON AGRICULTURAL OR FORESTRY VEHICLES AND MACHINES - BIAS NYLON(NEW PNEUMATIC TYRES, OF RUBBER: OF A KIND USED ON AGRICULTURAL OR FORESTRY VEHICLES AND MACHINES - BIAS NYLON) Qty.:4000000.0 KILOGRAMS (KGS)	100 kgs	Natural Rubber SPR-20/SPR-20/Grade 10,20 / TSR10	26.73
		Synthetic Rubber - SBR-1723/1783	6.90
		SBR 1500,1502	9.06
		PBD Cobalt /Nickel, PBD (Neodymium)	4.09
		Chlorobutyl Rubber	0.65

		Recycle Rubber NR Reclaim (Super Fine Grade) Tread Crumb Rubber - 80 Mesh	3.48
		Carbon Black Feed- N220 N234 N326 N330 N375 N660	26.82
		NYLON 6 DIPPED TYRE CORD FABRICS AND NYLON 66 DIPPED TYRE CORD FABRICS	7.20
		Steel Wire Steel Cord (various)	0.02
		Wire Of Iron Or Non Alloy Steel Bead Wire)	3.18
		Soluble Sulphur treated with 1.0%	0.78
		Insoluble Sulphur 20% oil-treated	0.10
		Insoluble sulphur 10	0.01
		Rubber Process Oil- Low PCA Oil	5.67
		Microcrystalline Wax, MC Wax with 70% paraffin	0.98
		Rubber ChemicalTMQ,	0.37
		Accelerator (DPG.MBTS,CBS,TBBS,DCBS ,Peptizer,PVI	0.75
		Silane X-50-S, Zinc Soap Of Unsaturated Fatty Acids	0.67
		Gum Rosin	0.11
		Mixture Of Aromatic Hydrocarbon Resin	0.05
		Zinc Oxide	1.65

		Calcium Carbonate	0.54
		77PD Anti ozonant	0.32
		6PPD Anti ozonant	0.8
		Stearic Acid	1.04
		Cobalt Salt	0.01
		Precipitated Silica	0.78
		HMM 65 Dry bond Agent	0.01
		Phenolic Tackifier Resin	0.51
		Penacolite B-20- S,Reinforcing PF Resin Premixed with HMT,Koresin,Hydro carbon Resin DCPD 1 00-5	0.15
		Poly and Liner	0.57
		Eva bag and poly Auxiliary material	0.07
		Inner Paint	0.14
		Outer Paint / TIRE FINISH PAINT	0.02
		Curing Bladder	0.3
		Turn up Bladder	0.26
		PBN2 (Supunbond Nylon Fabric) / Masking Tape	0.06
		POLYESTER 1000D/2 23 EPt, 1300D/2 23EPt, 1500D/219 EPt,23 EPI 2000Dt219,23,25 EPI	0.06

		Nylon-6 840D/1 15.2X15.2EPt, Nylon6420l125x 25 EPI	0.09
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Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all the export items.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	142 / NC/7/MEET/Apr/202425/1
Case Status	Case Approved
Party Name	ATC TIRES AP PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM APPLY 00006233AM23
RA File Number	26AX04000087 AM23
Licence No and Date	2611000843/10/02/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms on **One Time basis** as under:-

Qty.	Description	Qty. in Kg
100 Kgs	Natural Rubber SPR-20/SPR-20/Grade 10,20 / TSR10	26.73
	Synthetic Rubber- SBR-1723/1783	6.90
	SBR 1500,1502	9.06
	PBD Cobalt /Nickel, PBD (Neodymium)	4.09
	Chlorobutyl Rubber	0.65
	Recycle Rubber NR Reclaim (Super Fine Grade) Tread Crumb Rubber - 80 Mesh	3.48
	Carbon Black Feed- N220 N234 N326 N330 N375 N660	26.82

	NYLON 6 DIPPED TYRE CORD FABRICS AND NYLON 66 DIPPED TYRE CORD FABRICS	7.20
	Steel Wire Steel Cord (various)	0.02
	Wire Of Iron Or Non Alloy Steel Bead Wire)	3.18
	Soluble Sulphur treated with 1.0%	0.78
	Insoluble Sulphur 20% oil-treated	0.10
	Insoluble sulphur 10	0.01
	Rubber Process Oil- Low PCA Oil	5.67
	Microcrystalline Wax, MC Wax with 70% paraffin	0.98
	Rubber Chemical TMQ,	0.37
	Accelerator (DPG,MBTS,CBS,T BBS,DCBS ,Peptizer,PVI	0.75
	Silane X-50-S, Zinc Soap Of Unsaturated Fatty Acids	0.67
	Gum Rosin	0.11
	Mixture Of Aromatic Hydrocarbon Resin	0.05
	Zinc Oxide	1.65
	Calcium Carbonate	0.54
	77PD Anti ozonant	0.32
	6PPD Anti ozonant	0.8
	Stearic Acid	1.04
	Cobalt Salt	0.01

	Precipitated Silica	0.78
	HMM 65 Dry bond Agent	0.01
	Phenolic Tackifier Resin	0.51
	Penacolite B-20- S, Reinforcing PF Resin Premixed with HMT, Koresin, Hydro carbon Resin DCPD 1 00-5	0.15
	Poly and Liner	0.57
	Eva bag and poly Auxiliary material	0.07
	Inner Paint	0.14
	Outer Paint / TIRE FINISH PAINT	0.02
	Curing Bladder	0.30
	Turn up Bladder	0.26
	PBN2 (Supunbond Nylon Fabric) / Masking Tape	0.06
	POLYESTER 1000D/2 23 EPt, 1300D/2 23EPt, 1500D/219 EPt, 23 EPI 2000Dt219, 23, 25 EPI	0.06
	Nylon-6 840D/1 15.2X15.2EPt, Nylon6420l125x 25 EPI	0.09

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all the export items.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	143 / NC/7/MEET/Apr/202425/1
Case Status	Case Approved
Party Name	ATC TIRES AP PRIVATE LIMITED

Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024		
HQ File Number	HQRNORM APPLY 00006234AM23		
RA File Number	26AX04000088 AM23		
Licence No and Date	2611000844/10/02/2023		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms on One Time basis as under:-			
Export Item	Qty.	Description	Qty. in Kg
Export Item Name: NEW PNEUMATIC TYRES, OF RUBBER: OF A KIND USED ON AGRICULTURAL OR FORESTRY VEHICLES AND MACHINES - RADIAL NYLON(NEW PNEUMATIC TYRES, OF RUBBER: OF A KIND USED ON AGRICULTURAL OR FORESTRY VEHICLES AND MACHINES - RADIAL NYLON Qty. 4000000.0 KILOGRAMS (KGS)	100 Kgs	Natural Rubber SPR-20/SPR-20/Grade 10,20 / TSR10	31.34
		Synthetic Rubber- SBR-1723/1783	1.70
		SBR 1500,1502	8.87
		PBD Cobalt /Nickel, PBD (Neodymium)	6.54
		Chlorobutyl Rubber	0.65
		Recycle Rubber NR Reclaim (Super Fine Grade) Tread Crumb Rubber - 80 Mesh	1.11
		Carbon Black Feed- N220 N234 N326 N330 N375 N660	26.40
		NYLON 6 DIPPEDTYRE CORDFABRICS ANDNYLON 66 DIPPEDTYRE CORDFABRICS	3.14
		Steel Wire Steel Cord (various)	0.05
		Wire Of Iron Or Non Alloy Steel Bead Wire)	2.81
		Soluble Sulphur treated with 1.0%	0.53

		Insoluble Sulphur 20% oil-treated	0.37
		Insoluble sulphur 10	0.01
		Rubber Process Oil- Low PCA Oil	5.67
		Microcrystalline Wax, MC Wax with 70% paraffin	1.07
		Rubber Chemical TMQ,	0.41
		Accelerator (DPG, MBTS, CBS, T BBS, DCBS, Peptizer, PVI	0.81
		Silane X-50-S, Zinc Soap Of Unsaturated Fatty Acids	0.43
		Gum Rosin	1.05
		Mixture Of Aromatic Hydrocarbon Resin	0.14
		Zinc Oxide	1.73
		Calcium Carbonate	0.17
		77PD Anti ozonant	0.35
		6PPD Anti ozonant	0.91
		Stearic Acid	1.01
		Cobalt Salt	0.01
		Precipitated Silica	2.13
		HMM 65 Dry bond Agent	0.15

		Phenolic Tackifier Resin	0.56
		Penacolite B-20- S,Reinforcing PF Resin Premixed with HMT,Koresin,Hydro carbon Resin DCPD 1 00-5	0.23
		Poly and Liner	0.54
		Eva bag and poly Auxiliary material	0.08
		Inner Paint	0.13
		Outer Paint / TIRE FINISH PAINT	0.02
		Curing Bladder	0.30
		Turn up Bladder	0.25
		PBN2 (Supunbond Nylon Fabric) / Masking Tape	0.06
		POLYESTER 1000D/2 23 EPt, 1300D/2 23EPt, 1500D/219 EPt,23 EPI 2000Dt219,23,25 EPI	3.22
		Nylon-6 840D/1 15.2X15.2EPt, Nylon6420l125x 25 EPI	0.05

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all the export items.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	144 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred
Party Name	WACKER METROARK CHEMICALS PRIVATE LIMITED
Meeting Number	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024

and Date	
HQ File Number	HQRNORM APPLY 00006239AM23
RA File Number	02AX04000632 AM23
Licence No and Date	0211003834/10/02/2023
Norms Committee Decision:	
The Committee considered the case as per Agenda and the case has been referred to C&PC for further examination and defer the case.	

Case No.	145 / NC/7/MEET/Apr/202425/1
Case Status	Case Rejected
Party Name	SHRINATH ROTOPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM APPLY 00006365AM23
RA File Number	09AX04001023 AM23
Licence No and Date	0911004465/16/02/2023
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 27.02.2024 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.	

Case No.	146 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred
Party Name	VISHAKHA POLYFAB PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM APPLY 00006407AM23
RA File Number	08AX04001885 AM23
Licence No and Date	0811007335/17/02/2023
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Ar/2024-25/1 dated 25.04.2024	
1. Justification for 15% wastage. 2. Wastage at each step of manufacturing. 3. Detail catalogue of import item no. 4 with copy of bill of entry.	

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	147 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred
Party Name	KULODAY TECHNOPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM APPLY 00006431AM23
RA File Number	03AX04005560 AM23
Licence No and Date	0311021552/20/02/2023
Norms Committee Decision:	
The Committee considered the case as per Agenda and the case has been referred to C&PC for further examination and defer the case.	

Case No.	148 / NC/7/MEET/Apr/202425/1
Case Status	Case Rejected
Party Name	INDOFIL INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM APPLY 00006432AM23
RA File Number	03AX04005536 AM23
Licence No and Date	0311021553/20/02/2023
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 27.02.2024 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.	

Case No.	149 / NC/7/MEET/Apr/202425/1
Case Status	Case Approved
Party Name	GURIT WIND PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024

HQ File Number	HQRNORM APPLY 00006444AM23	
RA File Number	04AX04001017 AM23	
Licence No and Date	0411004914/20/02/2023	
Norms Committee Decision:		
The committee considered the case as per agenda and decided to ratify the norms as under:-		
Export Item	Quantity	
71-2400001(CORE KIT SHELL LW V150 OLPS PET)	1 Kg	
71-2400002(CORE KIT SHELL WW V150 OLPS PET)	1 Kg	
71-2400003(MAIN WEB CORE KIT V150)	1 Kg	
71-2400004(TE WEB CORE KIT V150)	1 Kg	
Import Item		Quantity
DIAB – Divinycell PL110 of Relevant Grade and thickness		1.10 Kg/Kg content in export
RA may validate the net content In export product through a certificate duly signed by Chartered Engineer, which needs to be submitted by Advance Authorization Holder. RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE		

Case No.	150 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred
Party Name	WACKER METROARK CHEMICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM APPLY 00006485AM23
RA File Number	02AX04000646 AM23
Licence No and Date	0211003882/21/02/2023
Norms Committee Decision:	

The Committee considered the case as per Agenda and the case has been referred to C&PC for further examination and defer the case.

Case No.	151 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred
Party Name	WACKER METROARK CHEMICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM APPLY 00006498AM23
RA File Number	02AX04000643 AM23
Licence No and Date	0211003891/21/02/2023
Norms Committee Decision:	
The Committee considered the case as per Agenda and the case has been referred to C&PC for further examination and defer the case.	

Case No.	152 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred
Party Name	VACMET INDIA LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM APPLY 00006505AM23
RA File Number	06AX04000348 AM23
Licence No and Date	0611001861/22/02/2023
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Ar/2024-25/1 dated 25.04.2024	
1. Over all wastage indicated is 27.57%. Applicant has not given the justification at each stage of manufacturing. 2. Production / Consumption data for the year 2020-2021 duly certified by auditor of the company.	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	153 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred
Party Name	ATC TIRES AP PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM APPLY 00006617AM23
RA File Number	26AX04000091 AM23
Licence No and Date	2611000857/27/02/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Ar/2024-25/1 dated 25.04.2024 1. Composition of the rubber compound. 2. Production of export item vis-à-vis consumption of all raw material for the last licenses which were granted by the Norms Committee for similar type of export and import item. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	154 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred
Party Name	ATC TIRES AP PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM APPLY 00006618AM23
RA File Number	26AX04000093 AM23
Licence No and Date	2611000858/27/02/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Ar/2024-25/1 dated 25.04.2024 1. Composition of the rubber compound. 2. Production of export item vis-à-vis consumption of all raw material for the last licenses which were granted by the Norms Committee for similar type of export and import item. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	155 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred
Party Name	ATC TIRES AP PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM APPLY 00006619AM23
RA File Number	26AX04000094 AM23
Licence No and Date	2611000859/27/02/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Ar/2024-25/1 dated 25.04.2024 1. Composition of the rubber compound. 2. Production of export item vis-à-vis consumption of all raw material for the last licenses which were granted by the Norms Committee for similar type of export and import item. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	156 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred
Party Name	ATC TIRES AP PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM APPLY 00006620AM23
RA File Number	26AX04000092 AM23
Licence No and Date	2611000860/27/02/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Ar/2024-25/1 dated 25.04.2024 1. Composition of the rubber compound. 2. Production of export item vis-à-vis consumption of all raw material for the last licenses which were granted by the Norms Committee for similar type of export and import item. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	157 / NC/7/MEET/Apr/202425/1
Case Status	Case Approved
Party Name	GURIT WIND PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM APPLY 00006645AM23
RA File Number	04AX04001039 AM23
Licence No and Date	0411004956/27/02/2023
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms as under:-	
Export Item	Quantity
71-2400001(CORE KIT SHELL LW V150 OLPS PET)	1 Kg
71-2400002(CORE KIT SHELL WW V150 OLPS PET)	1 Kg
71-2400003(MAIN WEB CORE KIT V150)	1 Kg
71-2400004(TE WEB CORE KIT V150)	1 Kg
Import Item	Quantity
PET Foam Sheet of Relevant Grade and thickness	1.10 Kg/Kg content in export
RA may validate the net content In export product through a certificate duly signed by Chartered Engineer, which needs to be submitted by Advance Authorization Holder.	
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE	

Case No.	158 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred
Party Name	GARWARE HI-TECH FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM APPLY 00006667AM23

RA File Number	03AX04005812 AM23
Licence No and Date	0311021794/28/02/2023
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to defer the case for further examination	

Case No.	159 / NC/7/MEET/Apr/202425/1				
Case Status	Case Approved				
Party Name	SYNTHETIC PACKERS PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024				
HQ File Number	HQRNORM APPLY 00006674AM23				
RA File Number	07AX04001789 AM23				
Licence No and Date	0711006582/28/02/2023				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39201019	PE FILM(PE FILM)	1 Kg	39011020	LDPE GRANULES	0.315 Kg
			39011010	LLDPE GRANULES	0.315 Kg
			39019000	EXCEED METALLOCENE POLYETHYLENE RESIN	0.2625 Kg
			39081049	NYLON	0.0525 Kg
			39059100	EVASIN EV 3251F	0.105 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	160 / NC/7/MEET/Apr/202425/1
Case Status	Case Rejected
Party Name	SANSONS POLYMER PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM APPLY 00006705AM23
RA File Number	33AX04000113 AM23
Licence No and Date	3311001101/02/03/2023
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 27.02.2024 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	161 / NC/7/MEET/Apr/202425/1
Case Status	Case Rejected
Party Name	FRONTIER TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM APPLY 00006739AM23
RA File Number	05AX04003361 AM23
Licence No and Date	0511017607/03/03/2023
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 27.02.2024 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	162 / NC/7/MEET/Apr/202425/1
Case Status	Case Approved
Party Name	ZENITH INDUSTRIAL RUBBER PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM APPLY 00006762AM23
RA File Number	03AX04005823 AM23
Licence No and Date	0311021904/05/03/2023
Norms Committee Decision: The committee considered the case as per agenda and decided to ratify the norms as under:-	

Export 1		Import		
Item Description	Qty.	S. no.	Item Description	Qty. recommended
SILICON RUBBER SHEETS (Rubber content 98.7%) (Total Quantity to be exported 1,50,000 kgs)	1 Kg	1	SILICON SYNTHETIC RUBBER	1.086 Kg
		2	PEROXIDE PERKADOX	0.014 Kg
Export-2		Import		
S. no. Item Description	Qty.	S. no.	Item Description	Qty. recommended
SYNTHETIC RUBBER SHEETS OF FLOURO ELASTOMER RUBBER (Rubber content 73.63%) (Total Quantity to be exported 1,50,000 kgs)	1 Kg	3	FLOURO ELASTOMER RUBBER	0.810 Kg
		4	PTFE POWDER	0.140 Kg
		5	ZINC HYDROXY STANATE (ZHS)	0.020 Kg
Export-3		Import		
S. no. Item Description	Qty.	S. no.	Item Description	Qty. recommended
RUBBER COMPOUNDED SHEETS (Imported Rubber content- 41.36%) (Total Quantity to be exported 8,00,000 kgs)	1 Kg	6	NATURAL RUBBER	0.250 Kg
		7	SYNTHETIC RUBBER PBR	0.125 Kg
		8	SYNTHETIC RUBBER SBR	0.080 Kg

		9	ZINC OXIDE	0.040 Kg
		10	CARBON BLACK	0.080 Kg
		11	ANTIOXIDANT	0.006 Kg
		12	ACCELERATOR	0.006 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE				

Case No.	163 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred
Party Name	BIHANI MANUFACTURING COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM APPLY 00006816AM23
RA File Number	05AX04003368 AM23
Licence No and Date	0511017669/09/03/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Ar/2024-25/1 dated 25.04.2024 1. Details of other indigenous input with quantity used in manufacturing. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	164 / NC/7/MEET/Apr/202425/1
Case Status	Case Approved
Party Name	TECHNO WAXCHEM PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM REVIW00006110AM24
RA File Number	02AX04000689 AM23
Licence No and Date	0211004054/15/03/2023
Norms Committee Decision:	

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39094090	MODIFIED PHENOLIC RESIN	1 Kg	29071940	PARA TERTIARY BUTYL PHENOL	0.740 Kg
			29121200	PARALDEHYDE	0.360 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	165 / NC/7/MEET/Apr/202425/1
Case Status	Case Rejected
Party Name	AQUENT ADVANCE MATERIAL TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM REVIW00005384AM24
RA File Number	03AX04000685 AM24
Licence No and Date	0311023648/18/05/2023
Norms Committee Decision: The committee considered the case as per agenda and decided to reject the review as there is no justification for enhancement of the quantity. Status quo may be maintained.	

Case No.	166 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred
Party Name	GARWARE HI-TECH FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM REVIW00009253AM24
RA File Number	03AX04001374 AM24

Licence No and Date	0311024884/26/06/2023
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to defer the case for further examination.	

Case No.	167 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred
Party Name	GARWARE HI-TECH FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM REVIW00009254AM24
RA File Number	03AX04001550 AM24
Licence No and Date	0311025182/06/07/2023
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to defer the case for further examination.	

Case No.	168 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred
Party Name	GARWARE HI-TECH FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM REVIW00009256AM24
RA File Number	03AX04001929 AM24
Licence No and Date	0311025875/31/07/2023
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to defer the case for further examination.	

Case No.	169 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred
Party Name	GARWARE HI-TECH FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024

HQ File Number	HQRNORM REVIW00009257AM24
RA File Number	03AX04002304 AM24
Licence No and Date	0311026469/21/08/2023
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to defer the case for further examination.	

Case No.	170 / NC/7/MEET/Apr/202425/1
Case Status	Case Deferred
Party Name	GARWARE HI-TECH FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Apr/ 202425/ 1 and 25/04/2024
HQ File Number	HQRNORM REVIW00009258AM24
RA File Number	03AX04002704 AM24
Licence No and Date	0311027115/14/09/2023
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to defer the case for further examination.	

171 HQ File Number: HQRNORMREVIW00007958AM24

License Number: 0511015195

Date of Authorisation Issued: 07/10/2022

Name: SHARP COATING PRIVATE LIMITED.

The Committee considered the case as per Agenda and noted that there was some typographical error in the norms fixed by the committee dated 22.03.2024. Hence, the committee decided to revise the norms as under:

Export Item Name: POWDER COATING RESIN (PCR) (for industrial use)

Qty.; 1 kg

Import Items:

S. no	Item Description	Qty. Recommended per kg
1	EPOXY RESIN	0.294 kg

2	POLYESTER RESIN	0.294 kg
3	BENZOIN	0.005 Kg
4	LEVELING AGENT(acrylic polymer)	0.010 kg
5	MATT HARDNER (salt of polycarboxylic acid with cyclic amidine)	0.010 kg
6	Tri glycol iso cyanurate (TGIC)	0.004 kg
7	Titanium Dioxide (rutile)	0.098 kg
8	Barium Sulphate Precipitated	0.295 kg

Note: The above norms are applicable when the product is exported, devoid of any other additional filler material.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

172 **HQ File Number: HQRNORMAPPLY00007590AM24**

License Number: 0511022916

Date of Authorisation Issued: 27/12/2023

Name: SHARP COATING PRIVATE LIMITED.

The Committee considered the case as per Agenda and noted that there was some typographical error in the norms fixed by the committee dated 22.03.2024. Hence, the committee decided to revise the norms as under

Export Item Name: POWDER COATING RESIN (PCR) (for industrial use)

Qty.: 1 kg

Import Items:

S. no	Item Description	Qty. Recommended per kg
1	EPOXY RESIN	0.294 kg
2	POLYESTER RESIN	0.294 kg
3	BENZOIN	0.005 Kg

4	LEVELING AGENT(acrylic polymer)	0.010 kg
5	MATT HARDNER (salt of polycarboxylic acid with cyclic amidine)	0.010 kg
6	Tri glycol iso cyanurate (TGIC)	0.004 kg
7	Titanium Dioxide (rutile)	0.098 kg
8	Barium Sulphate Precipitated	0.295 kg

Note: The above norms are applicable when the product is exported devoid of any other additional filler material.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE